

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS
RAJYA SABHA
UNSTARRED QUESTION NO. 339 TO BE ANSWERED ON: 03.02.2026
Rising prices of fertilizers

339. SHRI IMRAN PRATAPGARHI:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) what steps Government has taken to address the rising prices of fertilizers and ensure that farmers receive adequate subsidies;
- (b) the data on the shortage of urea and other fertilizers over the past 12 months, State-wise;
- (c) the measures taken to prevent delays and ensure timely distribution of fertilizers to farmers across all States; and
- (d) whether Government has investigated reports of mismanagement or diversion of fertilizers leading to black-marketing, if so, the actions taken against those responsible?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) Urea is provided to the farmers at a statutorily notified Maximum Retail Price (MRP) irrespective of the cost of production. The subsidized MRP of 45 kg bag of urea is Rs.242 per bag (exclusive of charges towards neem coating and taxes applicable). The difference between the delivered cost of urea at farm gate and net market realization by the urea units is given as subsidy to the urea manufacturer/importer by the Government of India. Accordingly, all farmers are being supplied urea at the subsidized rates.

In case of Phosphatic and Potassic (P&K) fertilizers, Government has implemented Nutrient Based Subsidy (NBS) Policy w.e.f. 01.04.2010. Under the policy, a fixed amount of subsidy, decided on annual/bi-annual basis, is provided to

manufacturer / importer on subsidized P&K fertilizers depending on their nutrient content i.e. Nitrogen (N), Phosphorus (P), Potassium (K) and Sulphur (S). Under NBS Scheme, P&K fertilizers are decontrolled and fertilizer companies are allowed to fix MRP as per market dynamics at reasonable level which is monitored by the Government. In order to keep targeted farm gate price of DAP @ ₹1350 per 50 Kg bag, Government of India has introduced special provisions over and above NBS Subsidy, like Rs. 3500 per MT to cover 'Other Costs' which includes costs incurred from factory gate to farm gate, advantage / disadvantage due to increase / decrease in international prices, provision for GST component included in the MRP and provision for reasonable return @ 4% of net MRP (MRP-GST) for both imported and domestic DAP for Kharif 2025 and Rabi 2025-26 season. These provisions have also been extended for imported Triple Super Phosphate (TSP).

Under 'DBT in Fertilizers system, 100% subsidy on various fertilizer grades is released to the fertilizer companies, on actual sales to the beneficiaries based on Aadhar authentication through POS devices installed at each retail shop. Accordingly, all beneficiaries are being supplied fertilizers at the subsidized rates. These measures ensure benefit of fertilizer subsidies to the beneficiaries.

(b) The availability of fertilizers viz. Urea, DAP, NPKS and MOP has remained adequate across the States during Rabi 2024-25, Kharif 2025 and ongoing Rabi 2025-26 season, the information of which is placed at **Annexure - A**.

(c) To ensure timely and adequate supply of fertilizers in the country, before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the state-wise & month-wise requirement of fertilizers. On the basis of requirement projected, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability. The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Monitoring System

(iFMS). Regular Weekly Video Conference is conducted jointly by DA&FW and D/o Fertilizers with State Agriculture Officials and corrective actions are taken to dispatch fertilizers as indicated by the State Governments.

(d) In order to address the issues of hoarding, diversion and black-marketing, fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in said malpractices, as per provisions of EC Act. Any complaints received at Department of Fertilizers level regarding these malpractices is sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985. Accordingly, the details regarding enforcement measures taken by the States, as informed by them, from 01.04.2025 to 09.01.2025, to curb these malpractices is placed at **Annexure - B**.

Annexure-A referred to in reply to part (b) of Rajya Sabha Unstarred Question no. 339 for answering on 03.02.2026

REQUIREMENT, AVAILABILITY & SALES OF FERTILIZERS DURING THE RABI 2024-25

fig. in LMT

S.No	State	UREA			DAP			MOP			NPKS		
		Requiremen t	Availability	DBT Sales	Requiremen t	Availability	DBT Sales	Requiremen t	Availability	DBT Sales	Requiremen t	Availability	DBT Sales
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	9.40	12.37	9.38	2.00	2.77	2.33	0.80	1.69	1.02	9.00	12.35	9.91
3	Arunachal Pradesh	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	1.65	2.54	2.17	0.25	0.44	0.36	0.28	0.52	0.29	0.35	0.44	0.29
5	Bihar	13.00	17.21	15.19	3.00	4.59	4.05	1.15	2.21	1.51	4.00	5.30	3.92
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	2.40	4.84	2.87	0.70	1.34	0.94	0.15	0.55	0.18	0.60	1.00	0.55
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.15	0.24	0.21	0.00	0.03	0.03	0.00	0.00	0.00	0.00	0.00	0.00
11	Goa	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.01	0.01
12	Gujarat	13.75	15.09	13.50	2.75	3.22	2.81	0.64	0.91	0.66	4.00	6.11	4.49
13	Haryana	11.20	15.28	12.59	2.60	2.89	2.74	0.30	0.49	0.21	1.20	0.97	0.68
14	Himachal Pradesh	0.37	0.47	0.31	0.01	0.02	0.02	0.03	0.04	0.02	0.21	0.28	0.19
15	Jammu and Kashmir	0.70	1.30	0.61	0.25	0.41	0.25	0.13	0.20	0.07	0.02	0.02	0.00
16	Jharkhand	1.00	2.09	1.70	0.25	0.45	0.41	0.03	0.03	0.02	0.30	0.58	0.35
17	Karnataka	6.50	11.05	7.62	1.74	2.74	1.99	0.65	1.83	0.98	6.30	13.16	8.73
18	Kerala	0.57	0.85	0.63	0.07	0.11	0.10	0.40	0.68	0.45	0.60	0.88	0.65
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	20.00	24.89	20.52	8.00	6.97	5.90	0.60	1.15	0.64	6.00	7.18	5.04
21	Maharashtra	10.00	17.20	10.88	2.50	3.32	2.51	1.00	2.31	1.10	12.00	19.34	10.45
22	Manipur	0.10	0.06	0.03	0.01	0.01	0.01	0.02	0.01	0.01	0.02	0.01	0.00
23	Meghalaya	0.02	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Mizoram	0.01	0.15	0.11	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	1.85	3.42	1.92	0.70	1.04	0.77	0.25	0.55	0.21	0.75	1.62	0.86
27	Puducherry	0.09	0.09	0.08	0.01	0.01	0.01	0.01	0.02	0.01	0.04	0.07	0.05
28	Punjab	15.00	19.47	15.30	4.50	4.24	3.86	0.50	0.73	0.37	1.50	1.29	0.97
29	Rajasthan	15.00	18.85	15.82	3.00	3.52	3.33	0.10	0.20	0.12	1.50	2.05	1.56
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	6.00	8.17	6.49	1.30	1.95	1.54	1.20	1.82	1.21	6.00	6.62	4.95
32	Telangana	9.80	12.47	10.43	1.50	1.74	1.46	0.70	0.95	0.66	7.00	8.86	6.42
33	Tripura	0.10	0.17	0.10	0.01	0.02	0.01	0.02	0.05	0.03	0.01	0.03	0.02
34	Uttarakhand	1.03	1.31	1.02	0.15	0.37	0.25	0.05	0.07	0.02	0.20	0.18	0.11
35	Uttar Pradesh	39.00	52.73	40.18	15.00	14.51	12.49	1.25	2.01	1.28	8.50	9.40	7.08
36	West Bengal	8.20	12.50	9.13	1.75	2.46	1.99	1.70	2.52	1.69	7.00	9.95	6.96
	All India	186.89	254.85	198.81	52.05	59.18	50.17	11.95	21.55	12.76	77.10	107.72	74.26

REQUIREMENT, AVAILABILITY & SALES OF FERTILIZERS DURING THE KHARIF 2025

fig. in LMT

S.No	State	UREA			DAP			MOP			NPKS		
		Requirement	Availability	DBT Sales									
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	6.22	8.71	7.50	2.60	3.43	2.56	0.70	1.33	0.87	6.30	9.35	6.45
3	Arunachal Pradesh	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	1.70	2.68	2.34	0.28	0.52	0.27	0.21	0.41	0.27	0.23	0.36	0.19
5	Bihar	10.32	12.47	10.74	2.20	3.62	1.91	0.50	1.09	0.40	2.50	4.74	2.31
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	7.12	7.87	7.25	3.10	2.52	2.13	0.60	0.84	0.68	1.80	2.48	2.19
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.11	0.12	0.10	0.02	0.03	0.03	0.00	0.00	0.00	0.00	0.00	0.00
11	Goa	0.01	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.03	0.02	0.02
12	Gujarat	11.12	11.83	10.04	3.40	3.18	2.41	0.45	0.71	0.39	2.95	5.93	4.34
13	Haryana	10.07	13.33	11.31	2.83	3.60	2.76	0.28	0.53	0.29	0.37	0.95	0.58
14	Himachal Pradesh	0.33	0.55	0.36	0.01	0.04	0.03	0.00	0.02	0.01	0.15	0.20	0.11
15	Jammu and Kashmir	0.78	1.25	0.91	0.22	0.25	0.21	0.08	0.15	0.12	0.01	0.02	0.02
16	Jharkhand	1.70	2.23	1.91	0.55	0.71	0.46	0.05	0.06	0.03	0.35	0.75	0.51
17	Karnataka	11.17	12.63	11.07	4.00	4.77	3.60	1.30	2.08	1.48	9.90	17.46	13.68
18	Kerala	0.52	0.73	0.59	0.12	0.18	0.11	0.40	0.57	0.47	0.69	0.89	0.64
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	17.42	21.24	18.26	7.50	7.41	5.47	0.50	0.81	0.49	5.00	8.79	6.07
21	Maharashtra	15.52	19.11	15.72	4.60	4.66	3.10	1.20	2.39	1.59	18.00	25.29	18.79
22	Manipur	0.11	0.13	0.12	0.02	0.03	0.02	0.01	0.02	0.00	0.01	0.01	0.01
23	Meghalaya	0.02	0.02	0.02	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Mizoram	0.07	0.10	0.09	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	4.30	5.86	5.30	2.00	2.32	1.96	0.60	0.69	0.53	2.40	3.30	2.75
27	Puducherry	0.07	0.08	0.07	0.01	0.01	0.01	0.01	0.01	0.01	0.04	0.05	0.04
28	Punjab	14.92	19.19	15.94	2.85	3.86	2.36	0.50	0.70	0.32	0.50	1.27	0.66
29	Rajasthan	10.52	14.36	11.20	5.10	5.04	4.04	0.10	0.17	0.08	1.50	2.43	1.39
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	4.37	6.07	5.06	1.40	2.01	1.29	0.80	1.33	0.96	4.11	5.50	3.91
32	Telangana	9.80	10.28	9.79	2.40	2.88	2.38	0.55	0.81	0.44	10.00	11.19	8.97
33	Tripura	0.08	0.16	0.09	0.02	0.03	0.02	0.01	0.03	0.01	0.03	0.02	0.01
34	Uttarakhand	1.00	1.35	1.16	0.15	0.38	0.23	0.02	0.07	0.02	0.15	0.13	0.09
35	Uttar Pradesh	39.92	48.93	40.24	10.00	12.45	7.70	1.25	1.64	0.65	5.00	8.36	3.64
36	West Bengal	6.10	9.18	6.00	1.60	2.46	1.28	1.00	1.59	0.81	4.10	7.58	4.13
	All India	185.39	230.51	193.21	56.99	66.38	46.33	11.13	18.08	10.94	76.11	117.09	81.49

REQUIREMENT, AVAILABILITY & SALES OF FERTILIZERS DURING ONGOING RABI 2025-26 (FROM 01.10.25 TO 28.01.26)

fig. in LMT

S. No	State	UREA				DAP				MOP				NPKS			
		Requirement	Availability	DBT Sales	Closing Stock	Requirement	Availability	DBT Sales	Closing Stock	Requirement	Availability	DBT Sales	Closing Stock	Requirement	Availability	DBT Sales	Closing Stock
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	6.58	8.22	6.78	1.44	1.90	3.24	2.46	0.78	0.67	1.10	0.58	0.52	7.39	10.38	6.78	3.61
3	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	1.13	1.69	1.31	0.38	0.21	0.58	0.33	0.26	0.27	0.23	0.11	0.12	0.26	0.28	0.15	0.14
5	Bihar	10.55	12.05	10.30	1.75	3.56	5.52	3.89	1.63	1.39	1.61	1.16	0.45	3.33	5.17	3.06	2.12
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	2.58	2.83	1.34	1.49	0.96	1.77	0.68	1.09	0.40	0.49	0.08	0.42	0.50	1.08	0.21	0.87
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.12	0.11	0.08	0.03	0.03	0.02	0.02	0.00	0.01	0.00	0.00	0.00	0.02	0.00	0.00	0.00
11	Goa	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.01	0.00	0.01
12	Gujarat	10.96	12.17	10.74	1.43	2.38	3.01	2.35	0.67	0.53	0.67	0.44	0.23	3.72	4.55	2.97	1.57
13	Haryana	9.90	11.88	10.16	1.72	2.60	3.18	2.38	0.80	0.20	0.32	0.11	0.21	0.99	0.50	0.22	0.28
14	Himachal Pradesh	0.28	0.47	0.30	0.17	0.01	0.03	0.02	0.01	0.03	0.02	0.01	0.01	0.23	0.22	0.12	0.10
15	Jammu and Kashmir	0.26	0.67	0.32	0.35	0.14	0.33	0.13	0.20	0.03	0.10	0.01	0.09	0.01	0.01	0.00	0.00
16	Jharkhand	0.88	1.26	0.82	0.45	0.25	0.52	0.38	0.14	0.02	0.04	0.01	0.02	0.23	0.43	0.19	0.24
17	Karnataka	4.94	7.52	4.49	3.03	1.41	2.65	1.49	1.16	0.64	1.29	0.63	0.65	4.83	10.11	5.02	5.08
18	Kerala	0.49	0.54	0.40	0.14	0.07	0.15	0.08	0.06	0.38	0.46	0.30	0.17	0.49	0.77	0.51	0.26
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	22.35	23.96	21.88	2.09	6.95	6.87	5.44	1.43	0.79	0.89	0.51	0.37	10.35	7.32	4.83	2.49
21	Maharashtra	7.87	11.79	7.86	3.93	1.96	3.51	1.89	1.62	1.02	1.46	0.63	0.83	8.89	16.34	7.68	8.66
22	Manipur	0.06	0.07	0.04	0.02	0.01	0.02	0.01	0.01	0.03	0.02	0.01	0.01	0.01	0.01	0.00	0.01
23	Meghalaya	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Mizoram	0.00	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	1.00	2.17	0.81	1.36	0.45	1.07	0.35	0.73	0.14	0.32	0.08	0.23	0.48	1.29	0.32	0.97
27	Puducherry	0.06	0.06	0.05	0.01	0.01	0.01	0.00	0.00	0.01	0.01	0.00	0.00	0.04	0.05	0.03	0.02
28	Punjab	12.85	15.74	12.50	3.23	4.29	5.35	3.66	1.69	0.39	0.59	0.23	0.36	1.39	0.94	0.57	0.37
29	Rajasthan	13.66	16.92	15.45	1.48	3.22	4.26	3.51	0.75	0.08	0.14	0.08	0.06	1.42	1.68	1.11	0.58
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	4.83	5.89	4.61	1.29	1.23	1.82	1.21	0.61	1.34	1.18	0.76	0.41	3.89	5.46	3.56	1.90
32	Telangana	7.05	8.02	6.72	1.30	1.13	2.17	1.69	0.48	0.44	0.80	0.27	0.53	4.64	7.25	4.24	3.01
33	Tripura	0.05	0.10	0.04	0.06	0.01	0.02	0.01	0.02	0.02	0.03	0.00	0.03	0.01	0.02	0.01	0.01
34	Uttarakhand	0.71	0.96	0.80	0.16	0.10	0.37	0.19	0.18	0.04	0.06	0.02	0.05	0.15	0.11	0.07	0.04
35	Uttar Pradesh	32.03	39.66	32.46	7.20	13.45	15.35	10.75	4.61	1.16	1.92	1.10	0.82	6.98	9.75	5.84	3.91
36	West Bengal	5.58	8.53	5.41	3.11	1.46	2.52	1.51	1.01	1.61	1.67	0.99	0.68	5.53	8.71	4.94	3.78
	All India	156.80	193.31	155.69	37.64	47.78	64.37	44.43	19.94	11.62	15.41	8.14	7.28	65.77	92.44	52.43	40.03

Annexure-B referred to in reply to part (d) of Rajya Sabha Unstarred Question no. 339 for answering on 03.02.2026

Cumulative Statement from April 25 to January 26 (as on 09.01.2026)

Action taken by the State Government to check black marketing, hoarding, quality check, diversion etc during the Kharif season from April 2025 to January 2026 as on date (09.01.2026)

States	No. of Inspections /raids	Black Marketing			Hoarding			Sub Standard Quality			Diversion			Conviction with details*	Total		
		Show cause notice issued	No. of licenses cancelled /suspended	FIR registered	Show cause notice issued	No. of licenses cancelled /suspended	FIR registered	Show cause notice issued	No. of licenses cancelled /suspended	FIR registered	Show cause notice issued	No. of licenses cancelled /suspended	FIR registered		Show cause notice issued	No. of licenses cancelled /suspended	FIR registered
Andhra Pradesh	18853	70	7	9	178	10	19	328	0	0	19	4	12	NIL	595	21	40
Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Assam	4511	12	6	1	59	0	0	40	1	0	27	0	0	NIL	138	7	1
Bihar	21800	1212	739	111	7	0	0	2	0	0	0	0	0	NIL	1221	739	111
Chhattisgarh	6577	294	13	4	29	1	0	145	5	0	24	0	0	NIL	492	19	4
Dadar & Nagar	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Delhi	315	0	0	1	0	0	0	3	0	0	0	3	0	NIL	3	3	1
Goa	618	544	180	6	10	0	0	32	1	0	16	0	0	NIL	602	181	6
Gujarat	14513	34	3	1	3	0	0	115	2	0	8	3	11	NIL	160	8	12
Haryana	4787	64	13	10	24	20	5	51	10	6	13	5	6	NIL	152	48	27
Himachal Pradesh	15	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Jammu & Kashmir	4297	143	44	2	32	3	0	62	2	0	8	0	0	NIL	245	49	2
Jharkhand	759	57	20	11	32	4	0	2	0	0	1	1	0	NIL	92	25	11
Karnataka	8254	368	25	1	243	5	0	244	14	2	86	6	8	NIL	941	50	11
Kerala	1470	0	0	0	0	0	0	50	0	0	4	0	4	NIL	54	0	4
Madhya Pradesh	5930	0	0	88	0	0	0	680	44	4	682	160	15	NIL	1362	204	107
Maharashtra	46492	16	0	16	0	0	0	1484	1262	43	1	73	2	NIL	1501	1335	61
Manipur	3	0	0	0	0	0	0	0	0	0	1	0	0	NIL	1	0	0
Meghalaya	645	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Mizoram	35	1	0	0	0	0	0	0	0	0	4	0	0	NIL	5	0	0
Nagaland	76	14	0	14	0	0	0	101	0	0	2	64	1	NIL	117	64	15
Odisha	7506	4	3	2	0	0	0	55	1	1	2058	110	4	NIL	2117	114	7
Puducherry	47	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Punjab	6186	37	1	1	20	0	1	259	85	3	0	0	5	NIL	316	86	10
Rajasthan	11780	651	118	46	74	40	32	494	1	2	27	22	27	NIL	1246	181	107
Tamilnadu	20727	14	0	4	6	8	0	33	25	0	112	17	1	NIL	165	50	5
Telangana	127929	5	9	3	4	2	0	110	0	0	4	0	5	NIL	123	11	8
Tripura	748	0	0	0	9	0	0	0	0	0	0	0	0	NIL	9	0	0
Uttar Pradesh	35986	2302	2885	178	164	139	10	161	147	14	88	7	14	3	2715	3178	216
Uttarakhand	398	0	0	0	0	0	0	0	0	0	43	0	0	NIL	43	0	0
West Bengal	45080	0	0	0	0	0	0	277	0	0	0	0	0	NIL	277	0	0
Total	396337	5842	4066	509	894	232	67	4728	1600	75	3228	475	115	3	14692	6373	766

* - Details to be submitted- case number, year of FIR and year of filing of case and date of order... Above data has been compiled as reported by states